

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART – 1, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 34 (RE-2008)/2004-2009
NEW DELHI : DATED : 27th June, 2008

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, vol. I:

1. The following ports shall be added at the end of Seaports/ Airports/ ICDs/ LCSs, as the case may be, in paragraph 4.19 related to “Port of Registration”.

Seaports:- Muldwarka, Porbander, Dharamatar and Vadinar.

Airports:- Rajasansi (Amritsar) and Lucknow (Amausi).

ICDs:- Kundli, Bhadohi, Raipur, Mandideep (District Raisen), Durgapur (Export Promotion Industrial Park), Babarpur and Loni (District Ghaziabad).

LCS:- Nepalganj Road, Agartala, Sutarkhandi and Amritsar Rail Cargo.

2. Second sentence in paragraph 4.5 of HBP v.1 shall be replaced by the following sentence:

“However, such transfers shall not be allowed to units located in areas covered by Central Excise Notification Nos. 49/2003 dated 10.6.2003 and 50/2003 dated 10.6.2003 (i.e. Himachal Pradesh / Uttaranchal), 32/99 dated 8.7.1999, 33/99 dated 8.7.1999, 8/04 dated 21.1.2004, 20/07 dated 25.4.2007 (North Eastern States), 56/02 dated 14.11.2002, 57/02 dated 14.11.2002 (Jammu & Kashmir), 71/03 dated 9.9.2003, 56/03 dated 25.6.2003 (Sikkim), 39/01 dated 31.7.2001 (Kutch)”.

This issues in public interest.

Sd/-

(R.S. GUJRAL)
DIRECTOR GENERAL OF FOREIGN TRADE and
Ex-Officio Additional Secretary to the Government of India

£ÉÉ®iÉ BÉEä ®ÉVÉ {ÉjÉ +É°ÉÉvÉÉ®hÉ £ÉÉMÉ-1, JÉhb-1 àÉå |ÉBÉEÉ¶ÉxÉÉlÉÇ

£ÉÉ®iÉ °É®BÉEÉ®
'ÉÉÉÊhÉVªÉ A'ÉÆ =tÉÉäMÉ àÉÆjÉÉãÉªÉ
'ÉÉÉÊhÉVªÉ ÉÊ'É£ÉÉMÉ

°ÉÉ'ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ. 34 (+ÉÉ® <Ç-2008)/2004-09
xÉ<Ç ÉÊnããÉÉÒ, ÉÊnxÉÉÆBÉE& 27 VÉÝxÉ, 2008

ÉÊ'Énä¶É BªÉÉ {ÉÉ® xÉÉÒÉÊiÉ, 2004-09 BÉEä {Éè®ÉOÉÉ {ÉE 2.4 BÉEä iÉciÉ |ÉnkÉ ¶ÉÉÎBÉDiÉªÉä
BÉEÉ |ÉªÉÉäMÉ BÉE®iÉä cÖA, àÉcÉÉÊxÉnä¶ÉBÉE ÉÊ'Énä¶É BªÉÉ {ÉÉ®, |ÉÉÊµÉÉªÉÉ {ÉÖ°iÉBÉE, JÉhb-1
àÉå AiÉnÂuÉ®É, ÉÊxÉàxÉÉÊãÉÉÊJÉiÉ °ÉÆ¶ÉÉävÉxÉ BÉE®iÉä cé-

1. ' {ÉkÉxÉ BÉEÉ {ÉÆVÉÉÒBÉE®hÉ' °Éä °Éà°ÉÆÉÊvÉiÉ {Éè®ÉOÉÉ {ÉE 4.19 àÉå °ÉàÉÖpÉÒ {ÉkÉxÉ/'ÉÉªÉÖ
{ÉkÉxÉ/ +ÉÉ<Ç°ÉÉÒbÉÒ/Aã°ÉÉÒA°É, VÉè°ÉÉ £ÉÉÒ àÉÉäÉãÉÉ cÉä, BÉEä +ÉÆiÉ àÉå ÉÊxÉàxÉÉÊãÉÉÊJÉiÉ
{ÉkÉxÉä BÉEÉä VÉÉ½É VÉªÉäMÉÉ&-

°ÉàÉÖpÉÒ {ÉkÉxÉ&- àÉãÉuÉ®BÉEÉ, {ÉÉä®°ÉÆn®, vÉ®àÉÉiÉÉ® +ÉÉè® 'ÉÉÉÊnxÉÉ®*

'ÉÉªÉÖ {ÉkÉxÉ&- ®ÉVÉÉ°ÉÉÆ°ÉÉÒ (+ÉàÉßiÉ°É®) +ÉÉè® ãÉJÉxÉ> (+ÉàÉÉè°ÉÉÒ)

+ÉÉ<Ç°ÉÉÒbÉÒ&- BÉÖEÆbãÉÉÒ, £ÉnÉäcÉÒ, ®É°É{ÉÖ®, àÉÆbÉÒnÉÒ{É (VÉxÉ{Én ®É°É°ÉäxÉ),
nÖMÉÉÇ{ÉÖ® (ÉÊxÉ°ÉÉÇiÉ °ÉÆ´ÉvÉÇxÉ +ÉÉètÉÉäÉÊMÉBÉE {ÉÉBÉEÇ), ðÉÉðÉ®{ÉÖ® +ÉÉè®
ãÉÉäxÉÉÒ (VÉxÉ{Én MÉÉÉÊVÉ°ÉÉðÉÉn)*

AãÉ°ÉÉÒA°É&- xÉä{ÉÉãÉMÉÆVÉ ®Éäb, +ÉMÉ®iÉäÉÉ, °ÉÖiÉ®JÉÉÆbÉÒ +ÉÉè® +ÉàÉßiÉ°É® ®ääÉ
BÉEÉMÉÉæ*

2. |ÉÉÊµÉÉ°ÉÉ {ÉÖ°iÉBÉE JÉhb-1 BÉEä {Éè®ÉOÉÉ{ÉE 4.5 àÉå nÝ°É®ä ´ÉÉBÉD°É BÉEÉä
ÉÊxÉàxÉÉÊãÉÉÊJÉiÉ ´ÉÉBÉD°É °Éä |ÉÉÊiÉ°iÉÉÉÊ{ÉiÉ ÉÊBÉE°ÉÉ VÉÉ°ÉäMÉÉ&

" iÉiÉÉÉÊ{É, Aã°Éä +ÉxiÉ®hÉ =xÉ FÉäjÉÉå àÉå ÉÎ°iÉiÉ <BÉEÉ<Ç°ÉÉå BÉEÉä +ÉxÉÖàÉiÉ xÉcÉÓ cÉåMÉä
VÉÉä BÉEäxpÉÒ°É =i{ÉÉn ¶ÉÖãBÉE +ÉÉÊvÉ°ÉÝSÉxÉÉ °ÉÆJ°ÉÉ 49/2003 ÉÊnxÉÉÆBÉE 10-6-2003 +ÉÉè®
50/2003 ÉÊnxÉÉÆBÉE 10-6-2003 (+ÉiÉÉÇiÉ ÉÊcàÉÉSÉäÉ |Énä¶É/=kÉ®ÉÆSÉäÉ), 32/99 ÉÊnxÉÉÆBÉE 8-7-1999,
33/99 ÉÊnxÉÉÆBÉE 8-7-1999, 8/04 ÉÊnxÉÉÆBÉE 21-1-2004, 20/07 ÉÊnxÉÉÆBÉE 25-4-2007 (=kÉ® {ÉÝ´ÉÉÔ
®ÉV°É), 56/02 ÉÊnxÉÉÆBÉE 14-11-2002, 57/02 ÉÊnxÉÉÆBÉE 14-11-2002 (VÉààÉÝ +ÉÉè® BÉE¶äÉÉÒ®), 71/03
ÉÊnxÉÉÆBÉE 9-9-2003, 56/03 ÉÊnxÉÉÆBÉE 25-6-2003 (ÉÊ°ÉÉÎBÉDBÉEäÉ), 39/01 ÉÊnxÉÉÆBÉE 31-7-2001
(BÉESU) àÉå ¶ÉÉÉÊàÉäÉ cé*

<°Éä ãÉÉäBÉEÉÊciÉ àÉå VÉÉ®ÉÒ ÉÊBÉE°ÉÉ VÉÉiÉÉ cé *

(+ÉÉ®.A°É. MÉÖVÉ®ÉäÉ)
àÉcÉÉÊxÉnä¶ÉBÉE, ÉÊ´Énä¶É B°ÉÉ{ÉÉ® A´ÉÆ
{ÉnäxÉ +É{É® °ÉÉÊSÉ´É, £ÉÉ®iÉ °É®BÉEÉ®

({ÉÉÉ.°ÉÆ. 01//94/180/ /AAàÉ-09/{ÉÉÒ°ÉÉÒ-4 °Éä VÉÉ®ÉÒ)